

**Annexure-3**

Name of the corporate debtor: United India Shoe Corporation P Ltd ; Date of commencement of liquidation: 21.10.2022 ; List of stakeholders as on: 15-11-2023

**List of operational creditors (Workmen)**

(Amount in Rs)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Office Bearers of United India Shoe Corporation P Ltd Welfare Union	Various	Form E dated 16.11.2018	8,93,83,851	2,31,23,674	Nil	Operational Creditors - Workmen	3.15%	Nil	Nil	5,90,70,372	Nil	Note 1
2	Office Bearers of United India Shoe Corporation P Ltd Welfare Union	Various	Paid during CIRP period								Note 2		Note 2
	<b>Total</b>		-	<b>8,93,83,851</b>	<b>2,31,23,674</b>	-	-	<b>3.15%</b>	-	-	<b>5,90,70,372</b>	-	-

**Note 1**

In accordance with Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, as no claims have been submitted or updated by this stakeholder during the liquidation process, the claims collated by the Interim Resolution Professional and Resolution Professional (IRP/RP) during the Corporate Insolvency Resolution Process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, have been deemed to have been submitted by this stakeholder

**Note 2**

Claims that have been collated and admitted by the IRP/ RP and which was approved under the failed Resolution plan, amounting to Rs 3.03 Crores have been deemed to have been submitted under Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016  
Out of Rs 3.03 Crores, during the CIRP process, Rs 71,89,805 had been paid